

No. 10/60/2018-NCLT  
**NATIONAL COMPANY LAW TRIBUNAL**

6<sup>th</sup> Floor, Block 3,  
CGO Complex, Lodhi Road,  
New Delhi-110003.

Dated, the 1<sup>st</sup> October, 2018.

**OFFICE ORDER**

Hon'ble the President, National Company Law Tribunal is pleased to designate Shri V.V.B. Raju, Deputy Registrar, NCLT, New Delhi as Welfare Officer of staff in respect of all benches of National Company Law Tribunal till further orders.



(Akhilesh Kumar Singh)  
Under Secretary, NCLT

Email: [adm@nclt.gov.in](mailto:adm@nclt.gov.in); Tel: 011-24363843

Copy to:-

1. P.S. to the Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. PS to the Joint Secretary, Ministry of Corporate Affairs, New Delhi.
4. PS to Registrar, NCLT, New Delhi.
5. Shri V.V.B. Raju, Deputy Registrar, NCLT, New Delhi
6. Officers and Employees of National Company Law Tribunal, Principal Bench/ New Delhi/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Chennai / Cuttack / Guwahati/ Hyderabad/ Jaipur / Kochi / Kolkata/ Mumbai.
7. NCLT website and Notice Board.